

LD-VC-CW-- 182-2020

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-- 182-2020

M.R.F. Limited. Petitioner

V e r s u s

Vency Lobo & anr. Respondents.

Adv. Girish Sardesai for the Petitioner.

**CORAM: DAMA SESHADRI NAIDU, J.
DATE: 21st December, 2020.**

ORDER:

Post the matter after vacation.

DAMA SESHADRI NAIDU, J.

AP/-